## Annexure-5

Name of the Corporate Debtor: Angaraj Vanijya Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 24.07.2025 | List of stakeholders as on: 22.09.2025

# List of Operational Creditors (Government Dues)

(Amount in INR)

	Details of Claimant Details of claimant			n received Details of claim admitted								1		
SI. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted		Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	
1	ITO(TDS), Ward-1(1), Kolkata 10B Middleton Row, 8th Floor, Kolkata 700071	Income Tax Department, Govt. of India	12.08.2025 [Correct Form in terms of Liquidation Regulations, 2016, received on 11.09.2025)	5,530	5,530	Statutory Dues	-	-	0.04%	-	-	-	-	-
2	The Deputy Commissioner of Central Tax, Chowringhee Division, CGST & CX, Kolkata, North Commissionerate GST Bhawan, Room No. 124, 1st Floor, 180, Rajdanga Main Road, Shantipally, Kolkata 700107	CGST & CX, Govt. of India	20.08.2025	46,79,642	-	Statutory Dues	-	-	0.00%	-	-	46,79,642	-	Notice dated 06.05.2024 and 08.10.2024 intimating discrepancies in the return, have been provided as suppotings. In absence of any specific order demand, the claim amount has been rejected.
			20.08.2025	10,81,46,720	-					-	-	10,81,46,720		Demand order passed after Insolvency Commencement Date i.e., 24.10.2024, when moratorium was applicable.
	Total:			11,28,31,892	5,530				0.04%			11,28,26,362	-	

#### Annexure-6

Name of the Corporate Debtor: Angaraj Vanijya Pvt. Ltd. (in Liquidation) | Date of commencement of liquidation: 24.07.2025 | List of stakeholders as on: 22.09.2025

## List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in INR)

														(Attrount in 11416)
		Details of claim received		Details of claim admitted										
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Pawan Road Carriers Pashupati Market, Benachtiy, Durgapur 713213	20.11.2024 (Claim Form reed during CIRP period)	1,12,638	1,12,638	Supply of Services	-	N/A	-	0.85%	-	-	-	-	Claim admitted in terms of Reg. 30 of the IBBI Liquidation Process Regulations, 2016
	IFGL Refractories Limited 3, Netaji Subhas Road, Kolkata 700001	11.08.2025	15,20,675	15,20,675	Supply of Goods	-	N/A	-	11.49%	-	-	-	-	-
	Total:		16,33,313	16,33,313					12.34%			-		

## Annexure-7

 $Name \ of the \ Corporate \ Debtor: \ Angaraj \ Vanijya \ Pvt. \ Ltd. \ (in \ Liquidation) \ | \ Date \ of commencement \ of \ liquidation: 24.07.2025 \ | \ List \ of \ stakeholders \ as \ on: 22.09.2025$ 

# List of Other Stakeholders, if any (other than financial creditors and operational creditors)

(Amount in INR)

			Details of claim received		Details of claim admitted										
SI No		Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off		Amount of claim under verification	Remarks , if any
	Total			Nil	Nil		Nil		Nil		Nil	Nil	Nil	Nil	

